under the consideration of the Trusteeship Council and the General Assembly of the United Nations for some time In a resolution adopted on the 23rd January, 1957 the General Assembly resolved to dispatch a Commission of six members to the Trust Territory to examine the entire situation resulting from the application of. the new constitution promulgated in August 1956 and to submit a report thereon, with its observations and suggestions, to the Trusteeship Council for its consideration

Shri Kasliwal: At the last session of the UN Trusteeship Council to which the hon Deputy Minister has referred, fears were expressed that France was proceeding apace to incorporate Togoland into metropolitan France May I know whether Government has any information as to what step France is taking for the incorporation of this territory into France?

Shrimati Lakshmı Menon The French Government has submitted to the Trusteeship Council a memorandum as well as the Statute of Togoland which was passed by the Territorial Council of French Togoland

Shri Kasliwal: At its session in 1956 the UN General Assembly had recommended that elections should immediately take place in this territory, but France seems to have given no indication as to when elections will take place. May I know whether now the Government have any information as to whether France has given any indication as to when elections will take place?

Shrimati Lakshmi Menon. It is to study this that a Commission of six is proposed by the Trusteeship Council, and that Commission was scheduled to leave for the French territory yesterday, ie the 29th May, 1957

Shri Joachim Alva. Has the Government of India placed any planned programme in regard to these trusteeship territories before the UNO?

Shrimati Lakshmi Menon: The question is about the trust territory of Togoland, not about all the trust territories

Export of Manganese Ore

*628. Shri Wodeyar: Will the Minister of Commerce and Industry be pleased to state

- (a) the total dollars earned by the export of manganese ore during 1956;
 and
- (b) the total import in terms of dollars during 1956 of ferro-manganese alloy?

The Minister of Commerce (Shri Kanungo): (a) Information is being collected and will be placed on the table of the House

(b) There was no import of ferromanganese from dollar area during

Shri Wodeyar: Which are the countries importing this ore?

Shri Kanungo: The USA, UK Sweden, Norway, Germany, France Italy, Japan, Canada and some other countries

Shri Wodeyar: Is it considered a strategic material by certain countries like Russian and America?

Shri Kanungo: I do not think so

Shri Shankariah. In order to cut the imports, there was an idea of starting another ferro-manganese plant at Badravati Is the Government starting it or has it given it up?

Shri Manubhai Shah: Yes, Sir The plant has been licensed and has started production since April 1956

Shri Tangamani: Is the export trade in manganese being conducted by the State Trading Corporation?

Shri Kanungo: Part of it is conducted by the State Trading Corporation and part by others

Shri Tangamani: What percentage?

Shri Kanungo: I could not give the exact percentage, but I would say in tuture it is likely to be fifty-fifty

Shri K. N. Pande: Q Nos 630 and \$58-A are very much related to each other May I request you to permit both these questions to be answered together?

Mr. Speaker: In all cases, hereafter, when a Member wants that his question also ought to be answered with another question he will intimate to me in advance, so that the Ministers be apprised of into it, and if co-ordination can be effected, they will do so

Shri Abid All: I have no objection to answering both together

All India Working Class Family Budget Survey

*630. Shri T. B. Vittal Rao: Will the Minister of Labour and Employment be pleased to state.

- (a) the progress made regarding the All India working class Family Budget survey, and
- (b) when this survey is likely to be concluded?

The Deputy Minister of Labour (Shri Abid All): (a) and (b) A draft scheme for conducting family budget surveys amongst working classes in uiban areas was circulated to State Governments for comments in August 1956. The scheme will be finalised shortly in the light of the comments received. The field work in connection with the surveys has been entrusted to the National Sample Survey Organisation and is likely to be started in September 1957. It will be carried out for a period of one year

Wage Board for Sugar Factory Workers

*658A. Shri K. N. Pande. Will the Minister of Labour and Employment be pleased to state

(a) whether Government propose to set up a Wage Board to go through

the wage structure of the sugar factory workers shortly; and

(b) if so, what will be its constitution and terms of reference?

The Deputy Minister of Labour (Shri Abid Ali): (a) Yes

(b) The constitution and terms of reference are under consideration

Shri T. B. Vittal Rao: May I know whether the final list of the 44 centres that are to be covered, that is, centres with concentration of working classes, has since been drawn up?

Shri Abid Ali The number of centres is 44 But it would not be possible to give the list just now

Shri T B. Vittal Rao The list was to have been finalised m consultation with the State Governments Has it been finalised since?

Shri Abid Ali: No

Shri T B Vittal Rao: Originally, it was planned that this survey should be conducted in the 13th round by the National Sample Survey, and it was to begin in July, 1957 But now the hon Minister says that the survey is likely to be started in September, 1957 May I know the reasons for the delay?

Shri Abid Ali. The details required from the State Governments have not been received as yet Therefore, I am not m a position to say anything

Shri T B Vittal Rao The items of enquiry were to have been finalised by the working group consisting of the representatives of the National Sample Survey, the Indian Statistical Institute the Labour Bureau, and the Central Statistical Organisation May I know whether these have been finalised?

Shri Abid Ali: We are in touch with those organisations

Shri C. D. Pande. May I know whether the Government of India propose to extend this survey to the